

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 12<sup>th</sup> November, 2018  
Time : 11.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR COMPLETION OF PLEADINGS</b>			
1.	<b>Execution Application No. 15/2018</b> (M.A. No. 1327/2018) IN O. A. No. 502/2017	Veterans Forum for Transparency Public Life Vs. Department of Health and Family Welfare, Govt. of Bihar & Ors.	Mr. A. K. Dubey, Adv. for Applicant Mr. Gautam Singh & Mr. Rudreshwar Singh, Advs. Adv. for State of Bihar & BPCB Mr. Rajkumar, Adv. for CPCB
2.	Original Application No. 64/2018 (M.A. No. 183/2018)	Dhiraj Singh Vs. State of Uttar Pradesh & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Ms. Priyanka Swami, Adv. for State of U.P. Ms. Deep Shikha Bharti, Adv. for U.P. Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB Mr. Gaurav Kumar Bansal, Adv. for R-5
3.	Original Application No. 316/2018	Shri Damiao Teles Vs. Goa Tourism Development Corporation Ltd. & Ors.	Mr. Nigel Costa Frias & Mr. Vishal Sawant, Advs. for Applicant  Mr. Jai Dehadrai, Adv. for R-1 & 3
4.	Original Application No. 772/2018	M/s R. B. Traders Vs. Central Pollution Control Board & Anr.	Mr. M. Z. Chaudhary & Mr. S. A. Zaidi, Advs. for Applicant  Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB
5.	<b>M.A. No.1408/2018 IN</b> Original Application No. 618/2016	Sanjay Kumar Vs. State of UP & Ors.	Mr. Atif Suhrawardy, Adv. for Applicant  Dr. Sandeep Singh, Adv. for R-1 & 4 Mr. Ravindra Kumar, Adv. for Noida & Greater Noida Mr. Pradeep Mishra, Adv. for R-2 & 3
<b>FOR HEARING</b>			
6.	Original Application No. 202/2016 (M.A. No. 381/2016) <b>(PH)</b> <b>WITH</b>	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG for R-1 to 3 Mr. Vinay Kothari, Adv. for R-4 Mr. Digvijay Singh Mr. Abhimanyu Rathore, Adv.
7.	<b>Review Application No. 21/2017 IN</b> M.A. No. 547/2017 IN O. A. No. 202/2016 <b>WITH</b>	Balotra Textile Hand Procesers Association Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant
8.	Original Application No. 34 (T <sub>HC</sub> )/2014 (CWP No. 2844/2011) (M.A. No. 282/2016 & M.A. No. 1230/2016) <b>WITH</b>	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Mr. Manu Chaturvedi, Advs. & Digvijay Singh Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay

			Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R – 9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. Shiv Mangal Sharma, Adv. for RSPCB Mr. B. V. Niren, Adv. for CGWA
9.	<b>Review Application No. 25/2017 IN</b> M.A. No. 1230/2016 IN O.A. No. 34/2014 (T <sub>HC</sub> )	Digvijay Singh Vs. State of Rajasthan & Ors.	Mr. Vijay Kothari, A dv. for Applicant
10.	Original Application No. 521/2016	Hotel & Restaurant Association of Uttranchal Vs. MoEFCC & Ors.	Mr. I. K. Kapila, Adv. for Applicant Ms. Sakshi Popli, Adv. for MoEF Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Mukesh Verma, Adv. for UEPPCB Mr. B. V. Niren, Adv. for CGSC Mr. Raj Kumar, Adv. withfor CPCB
11.	Original Application No. 594/2016 (M.A. No. 1133/2016, M.A. No. 1218/2016 & M.A. No. 460/2017)	Akash Vashishtha Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Mukul Singh, Adv. for MoEF & CC Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. B. V. Niren, Adv. for CGWA Ms. Deep Shikha Bharti, Adv. State of UP Mr. Vishwajit Singh & Ms. Akansha Singh, Adv. for R-7 Mr. Anvesh Verma, Adv. Mr. S. K. Bhattacharya, Adv. Mr. Varun Thakur & Mr. Ishwer Singh, Adv. for NMCG Mr. Attin Shankar Rastogi, Adv. Dr. C. V. Dharma, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. Mr. Amit Khemka, Adv. Mr. Nikhil Borwankar, Adv.
12.	Original Application No. 611/2016 (M.A. No. 1164/2016 & M.A. No. 1534/2017)	Surender Singh Vs. Haryana State Industrial and Infrastructure Development Corporation & Anr.	Mr. Suryadeep Singh, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for state of Haryana Mr. Pragyan Sharma, Adv.
13.	Original Application No. 235/2017	Vipas Pandit Vs. Union of India & Ors.	Mr. Jitendra Sharma & Mr. Ajay Choudhary, Adv. for Applicant  Mr. Rajesh Kumar Singh, Adv. for MoEF Dr. Sandeep Singh, Adv. for State of U.P. Mr. S. S. Shamsery, AAG with Mr. Amit Sharma, Adv. for State of Rajasthan Mr. Shiv Mangal Sharma & Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Ajay Choudhary, Adv. Ms. Bhavana Duhoon, Adv. Ms. Kritika Shukla, Adv. for NHAI
14.	Original Application No. 824/2017 (M.A. No. 1571/2017 & M.A. No. 1280/2018)	Dharm Singh & Ors. Vs. Venco Research and Breeding Farms Pvt. Ltd. Poultry Farms & Ors.	Mr. Mahavir Singh, Adv. for Applicant Mr. Pinaki Misra, Sr. Adv. with Ms. Inderjeet Sidhu, Adv. for R-1 Mr. Pradeep Misra, Adv. for R-2 Mr. Rajkumar, Adv. for CPCB Mr. Amit Tiwari, Adv. for State of UP Ms. Panchajanya Batra Sbingh, Adv.

15.	Appeal No. 01/2018 (M.A. No. 04/2018)  <b>WITH</b>	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant  Mr. Balendu Shekhar, Adv. for R-1, 5 & 8 Ms. Priyanka Sinha, Adv. for R-4 & 7 Ms. Deepa Rai, Adv. for CERL Mr. B. V. Niren, Adv. for CGSC Mr. Om Prakash, Adv. for M/o Railways Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. Soumyajit Pani, Adv. for Odisha
16.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016 & M.A. No. 860/2016)  <b>WITH</b>	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant  Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Mr. Ajit Kumar Sinha, Sr. Adv. with Ms. Priyanka Sinha, Adv. for R-7 Mr. Maheen Pradhan, Adv. Mr. Om Prakash, Adv. for MoR
17.	Original Application No. 470/2015 (M.A. No. 1076/2015, M.A. No. 505/2017 & M.A. No. 860/2017)	Sudiep Shrivastava & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Advs. for R-7 Mr. Om Prakash, Adv.
<b>CASES AT SR. NO. 18 TO 21 WILL BE TAKEN-UP ON 07.12.2018 FOR HEARING</b>			
18.	Original Application No. 24/2018	Shailesh Singh Vs. State of U.P. & Ors.	Ms. Preeti Singh, Adv. for Applicant  Ms. Priyanka Swami, Adv. for State U.P. Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. R. N. Singh, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Pradeep Misra, Adv. for R-3 Mr. Abhishek Chaudhary, Adv. for R-4 Ms. Pushp Gupta, Adv. for MoEF Mr. Bhanwar Pal Singh Jadon, Adv. Mr. Mukesh Verma, Adv. for UEPPCB
19.	Original Application No. 29/2018 <b>WITH</b>	Punjab Dyers Association Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. I. K. Kapila, Adv. for Applicant  Mr. R. K. Gupta, Adv. for MoEF Mr. Naginder Benipal, Adv. for PPCB Mr. Kamaljeet Singh, AAG for State of Punjab
20.	<b>Execution Application No. 01/2018 IN</b> O. A. No. 410/2017	Punjab Dyers Association Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. I. K. Kapila, Adv. for Applicant  Mr. Ravinder Kumar Gupta, Adv. for MoEF Mr. Naginder Benipal, Adv. for PPCB Mr. Kamaljeet Singh, AAG for State of Punjab
21.	Original Application No. 808/2017 (M.A. No. 1537/2017)	Capt. (Retd.) Anita Badhwar & Ors. Vs. Union of India & Ors.	Ms. Geetika Kapur & Mr. Bharat Mohan, Advs. for Applicant  Mr. Dhruv Pal, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 3, 5 & 6 Mr. Pawan Upadhyay, Adv. for R-4

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